
**Stakeholders Consultation Committee of Punjab Basmati Rice Ltd Vs Mr.
Sanjay Kumar Aggarwal**

Company Appeal (AT) (Insolvency) No. 1425 Of 2023

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: April 1, 2024

Acts Referred:

Insolvency and Bankruptcy Code, 2016 – Section 10

Hon'ble Judges: Rakesh Kumar Jain, Member (J); Ajai Das Mehrotra, Member (T)

Bench: Division Bench

Advocate: Rakesh Gupta, Eshna Kumar, Akshat Maheshwari

Final Decision: Division Bench

Judgement